	Annexure-8														
Name	of the corporate debtor: KRP Infrastructure	Date of commencement of CIRP: 22.08.2023								List of creditors as on: 05.09.2023					
SI. No.	Name of creditor	Identification No.		onal creditors (oth	er than Workmen andEmployees and Government Dues) 3 Details of claim admitted						Amount of		Amount		Remarks,
					Amount of claim admitted	Nature of claim		Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	of any mutual dues, that may be set-off	of claim not admitted	claim under verification	if any
1	M/s Pruthvi Steels		05.09.2023	24,59,079.00	5,00,000.00	UNSECURED	-	-	No	9.80	0	0	19,59,079	0	
2	M/s Relcon Infraprojects Limited	U45201MH2006PLC165973	04.09.2023	76,62,486.00	38,45,350.00	UNSECURED			No	75.4	0	0	3817136	0	
3	M/s Bigbloc Construction Limited.	L45200GJ2015PLC083577	05.09.2023	7,54,993.00	7,54,993.00	UNSECURED			No	14.8	0	0	0	0	